

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2509

ANSWERED ON:19.03.2002

OVERSTAYING OF PAK CITIZENS IN THE COUNTRY

AJAY SINGH CHAUTALA;BRAHMANAND MANDAL;CHELLAMELLA SUGUNA KUMARI;E. PONNUSWAMY;KINJARAPU
YERRANNAIDU;NARESH KUMAR PUGLIA;SRINIVASULU KALAVA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government have asked the States to locate Pakistani citizens overstaying in the country;
- (b) if so, the details in this regard indicating the exact number of Pak citizens, State-wise;
- (c) the number of Pak citizens about whom there was no reliable information as on 31.1.2002, State-wise;
- (d) whether the Union Government have provided any assistance to the States in this regard;
- (e) if so, the details thereof; and
- (f) the extent to which the States have been able to locate them and the Centre has deported them to Pakistan during each of the last three years and till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a): Yes, Sir.

(b) & (c): A Statement containing this information as on 31.12.2001 is attached.

(d) & (e): The powers under Section 3(2) (c) of the Foreigners Act, 1946 to detect and deport foreign nationals including Pakistani nationals, staying in India unauthorisedly have been entrusted to the State Governments and UT Administrations. Besides, administrative instructions are issued to them from time to time to launch special drives to detect Pak nationals staying illegally in the country for their immediate deportation. The State Governments perform these functions on behalf of the Central Government and expenditure incurred by the States on this account is reimbursable.

(f): The number of Pak nationals detected and deported during the last three years are as under:-

1999	195
2000	108
2001	490

STATE-WISE BREAK-UP OF PAK NATIONALS REPORTED OVERSTAYING/UNTRACED IN THE COUNTRY AS ON 31.12.2001.

S1.No. STATE OVERSTAYING UNTRACED TOTAL

1. ANDHRA PRADESH 29 7 36

2. BIHAR 18 32 50

3. MAHARASHTRA 665 1104 1769

4. WEST BENGAL 282 364 646

5. DELHI 81 81

6. GUJARAT (Nov.) 545 20 565

7 HARAYANA 390 390

8. KARNATAKA 94 9 103

9. KERALA (Nov.) 265 100 365

10. M.P. (Nov.) 804 105 909

11. ORISSA 15 15

12. PUNJAB 159 159

13. RAJASTHAN 4879 76 4973

14. TAMIL NADU 82 18 100

15. U.P. (Nov.) 590 380 970

16. JAMMU & KASHMIR 77 4 81

17. GOA 1 1

TOTAL 8913 2300 11213